

(19)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

O.A. NO. 686/94

New Delhi, this the 15th day of July, 1996

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

1. Shri Ved Pal Singh,  
s/o Shri Ram Krishan,  
Sector-2, Qr.No.A-765,  
Avintika, Rohini,  
New Delhi.
2. Shri Kulvinder Singh,  
s/o Shri Labh Singh,  
Sector 12/9, CPWD Enquiry Office,  
New Delhi.
3. Shri Sridhar Khandai,  
s/o Shri Nar Hari,  
268, Shahpur Jat,  
New Delhi.

... Applicants

By Advocate: Shri Ashish Kalia

Vs.

1. Union of India  
through  
The Director General,  
AIR First Floor,  
Akashvani Bhawan,  
Sansad Marg,  
New Delhi.
2. The Executive Engineer (C),  
Civil Division No.1,  
CCW, AIR Soochna Bhawan,  
CGO Complex,  
Lodhi Road,  
New Delhi.

... Respondents

By Advocate: Shri J. Banerjee, proxy counsel for  
Shri Madhav Panikar, counsel for  
respondents.

ORDER (ORAL)

Both counsel heard.

2. Delay, if any, is condoned.
3. With the consent of both the parties, this O.A. is disposed of with the following directions:-

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4. The respondents shall pass a reasoned, detailed and speaking order on the representation dated 8.8.92 (Annexure A-1) submitted on behalf of the applicant Shri Ved Pal Singh, Carpenter, C.P.C. only, within a period of three months from the date of receipt of a copy of this order with intimation to the applicant.

No costs.

Lakshmi Swaminathan

(SMT. LAKSHMI SWAMINATHAN)  
MEMBER (J)

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